

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF DECEMBER- 2025

**Form 1
List of cases e-filed during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

**Form 2
List of cases in which e-Payment of Court fees was made during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4
List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5
List of cases in which Case Management Hearing was held during the month of December, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6
Contested Commercial Cases disposed during the month of December 2025

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	FA No.3 of 2025	Suraksha Salvia LLP Vs State of Meghalaya	S Sen, J.Saha, Sr.Adv, P.D.Kanungo, D.D.Sangma, A.Momin, M.U.Ahmed Vs NG Shylla, Sr.GA, Oiabang, S.Laloo, GA, A.S.Pandey, GA, AH Kharwanlang, Addl.Sr.GA, Mr.A.Kumar.A G.	02.04.2025	-	09.12.2025	-	-	-	-	-

2.	Judge 1, Commercial Court, Shillong	East Khasi Hills	Nil										
3.	Judge 2, Commercial Court, Shillong	East Khasi Hills	Nil										

Form 7
Summary of Commercial Cases during the month of December 2025

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	2	1	1	2
2.	Judge 1, Commercial Court, Shillong	East Khasi Hills	173	0	2	171
3.	Judge 2, Commercial Court, Shillong	East Khasi Hills	33	8	9	32

6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month of December, 2025						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	107	6 nos.	-	5 nos.(Non-starter)	Total= 108 nos. (100 nos. of applications are in the pre-mediation stage and 8 nos. mediation sittings are pending)

PENDENCY OF CASES BEFORE COMMERCIAL COURTS (October-December 2025)

Sl.No	Judge 1, Commercial Court, Shillong.	
1	No of such cases pending at the start of the quarter.	Main= 183 Misc= 24
2	No of such cases allotted during the quarter.	Main= 0 Misc= 2 (Disposal: Main= 10, Misc= 7) (Transfer: Main= 2, Misc= 0)
3	No of such cases pending at the end of the quarter.	Main= 171
4	No of Commercial Misc Case Pending	Misc= 19

Sl.No	Judge 2, Commercial Court, Shillong.	
1	No of such cases pending at the start of the quarter.	Main= 16 Misc= 4
2	No of such cases allotted during the quarter.	Main= 23 Misc= 5 (Disposal: Main= 0, Misc= 1) (Transfer: Main= 2, Misc= 0)
3	No of such cases pending at the end of the quarter.	Main= 32
4	No of Commercial Misc Case Pending	Misc= 8

Sl.No	High Court of Meghalaya	
1	No of such cases pending at the start of the quarter.	2
2	No of such cases allotted during the quarter.	1
3	No of such cases disposed at the end of the quarter.	1
4	No of such cases pending at the end of the quarter.	2